



सत्यमेव जयते

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL CHENNAI BENCH

**6<sup>TH</sup> FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK CHENNAI – 600 005**

Dated: 17<sup>th</sup> January, 2022

## NOTICE

Please take notice that the following Part Heard matters listed in Chennai bench on 18.01.2022 at 02:00 PM will not be taken up due to non-availability of the Bench. The next date of Hearing will be notified later.

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

### Part Heard

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	TA. No. 18/2021(Comp App (AT) No. 325/2019)	Shankar Sundaram V Amalgamations Limited & 25 others <b>With</b>	K. Ravi R. Muruan Shanthanu Singh	Krishna Srinivasan Geethi Ara R1, 3, 4, 6-11, 13, 16 Rohini Musa R24-R26 D. Prabakharan R12 Thriyambak Kannan R24-R26 2 <sup>nd</sup> Respondent Died R14 Transit R15 Transit R17 Notice Returned R18 Transit R19 Notice Received back as left R20 Notice Received back as left R5, R21, R22 & R23 Notice Served on 12-12-2019
2.	TA No. 114/2021(Comp App (AT) No. 328/2019)	Shankar Sundaram V Amalgamations Limited & 47others	K. Ravi R. Muruan Shanthanu Singh	Krishna Srinivasan R1-R3, R7-R13, R15, R17-R27, R29, R30, R33-R36, R39-R43 & R46 Geethi Ara R37 Rohini Musa R4-R6 R14, R16, R28, R31, R32 & R38 Notice Served on 21-11-2019 R44, R45, R47 & R48 Transit

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. V.P. Singh, Member (Technical)

**Part Heard**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No.125/2021	Winwind Power Energy P Ltd V Asset Reconstruction Company India Limited & 3 others <b>With</b>	Srinath Sridevan T. K. Bhaskar K. Harishankar	R. Subramanian R2 Abitha Banu R1 R. Sugumaran R3
2.	Comp App (AT)(CH)(Ins) No.128/2021	V. Nagarajan RP Of Cethar Limited V Asset Reconstruction India Limited & anr <b>With</b>	R. Subramanian	Abitha Banu R1 Sugumaran – R2
3.	Comp App (AT)(CH)(Ins) No.129/2021	V. Nagarajan RP Of Cethar Limited 7V Asset Reconstruction India Limited & anr <b>With</b>	R. Subramanian	Abitha Banu R1 Sugumaran – R2
4.	Comp App (AT)(CH)(Ins) No. 130/2021	V. Nagarajan RP Of Cethar Limited V Asset Reconstruction India Limited & anr <b>With</b>	R. Subramanian	Abitha Banu R1 Sugumaran – R2
5.	Comp App (AT)(CH)(Ins) No. 131/2021	Asset Reconstruction Company India Limited v V. Nagaraj IRP & anr	Abitha Banu	R. Subramanian R1 Sugumaran – R2

**Part Heard**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
6.	TA No. 87/2021 (Comp App (AT) No 129/2019	M.N. Pratap Reddy & Anr V Lakshmi Narasimha Mining Co. (P) Ltd & Ors. <b>With</b>	D.Abhinav Rao G V Rao	K. Udhayakumar-R2 Jayant Mehta-R3&R4
7.	TA No. 88/2021 (Comp App (AT) No 148/2019	M. Nandana Reddy V Sri Lakshmi Narasimha Mining Co. Pvt Ltd & Ors.	Vivekananda	Udhyakumar-R2 Jayant Mehta-R3&R4 Abhinav Rao-R6&R7

**// By Order //**

-Sd/-

Dy. Registrar